

Department of Administrative Reforms and Public Grievances under the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension.

The following Ministries/Departments have separate grievances/complaints cell :—

Ministry of Commerce

Ministry of Communications

(a) Department of Posts

(b) Department of Telecommunications

Ministry of Defence

Ministry of Environment and Forests

(a) Department of Environment

(b) Department of Forests and Wild Life

Ministry of Finance

(Department of Revenue)

Ministry of Food and Civil Supplies

(Department of Civil Supplies)

Ministry of Health and Family Welfare

Ministry of Industry and Company Affairs

(Department of Heavy Industry)

Ministry of Labour

Ministry of Railways

Ministry of Shipping and Transport

Ministry of Steel, Mines and Coal

(Department of Steel)

Ministry of Tourism and Civil Aviation

In other Ministries/Departments arrangements have been made to attend to the work of Public grievances as part of the work of other functionaries.

State Capitals on the Air Map

2414. SHRI SUKH RAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the State capitals which are not on the air map of the country;

(b) whether provision has been made in the Seveth Plan to connect these cities by air; and

(c) if so, what are the outlays proposed for each of these capital towns and the target dates for completing construction of aerodromes in these towns ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) The capitals of the States of Nagaland, Sikkim and Himachal Pradesh are not, at present, connected by air.

(b) and (c). Since Indian Airlines is already operating air services to Dimapur, there is no proposal to provide air service to Kohima, which is in close proximity of Dimapur. Airports at Simla and Gangtok are likely to be developed during the current plan period. Whereas only a token provision has been made for the development of an airport at Gangtok, where a site has yet to be identified, a provision of Rs. 412 lakhs has been included in the draft plan for the construction of an airport at Simla. While the target date for the construction of an airport at Gangtok cannot be indicated at this stage, the airport at Simla is likely to be ready by 1988.

Increase in Rate of Family Pension

2415. SHRI VISHNU MODI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have increased the rate of family pension a few months ago;

(b) if so, the date from which this increase has been made;

(c) whether all the categories of family pensioners has been benefited by this increase;

(d) whether the benefit of this increase will also be made available to the pensioner's getting pension under Family Pension Scheme, 1964; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) to (c). Government have sanctioned certain supplementary additions to family pensioners governed by Employees' Family Pension Scheme, 1971 framed under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 with effect from April 1, 1985. This Scheme covers the families of the industrial workers.

(d) and (e). No, Sir. The two Family Pension Schemes are independent of each other.

Proposal of ITDC to Lease out its Losing Hotels and Restaurants to Private Sector

2416. SHRI RAMASHRAY PRASAD SINGH :

SHRI LAKSHMAN MALLICK :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the India Tourism Development Corporation (ITDC) has proposed to lease out its losing hotels and restaurants to the private sector;

(b) if so, which are the hotels and restaurants that incurred losses during the last three years, with details thereof; and

(c) whether any enquiry was conducted into the reasons for such losses of these units and attempts were made to make them profitable; if so, the details and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) There is no such proposal at present.

(b) The following hotels/restaurants have been incurring loss continuously for the last 3 years :—

HOTELS :

1. Hotel Ashok Bangalore
2. Hotel Jammu Ashok
3. Hotel Khajuraho Ashok
4. Temple Bay Ashok Beach Resort, Mahabalipuram
5. Hotel Pataliputra Ashok, Patna
6. Hotel Madurai Ashok
7. Hotel Samrat, New Delhi
8. Hotel Jaipur Ashok

RESTAURANTS :

1. Ajanta } Transferred to Govt. of
2. Ellora } Maharashtra in June, 1984.
3. Mahabalipuram—Since converted into a Conference Hall
4. Agra
5. Qutab
6. Hampi—Being managed by the State Government.

The main reason for loss in some of these hotels has been the creation of surplus hotel capacity in certain cities. Also, the location of some hotels and restaurants was decided for purely promotional reasons. One of these hotels is within its gestation period.

(c) ITDC has taken various remedial measures to improve the performance of its hotels. These include entering into